

**IN THE COURT OF THE CHIEF JUDICIAL MAGISTRATE, KOZHIKODE.  
NOTIFICATION**

In exercise of the powers conferred under section 14(1) of the Code of Criminal Procedure 1972 (Act 2 of 1974) and in pursuance of the instruction in G.O.(P) No.256/61/Home Department, dated 15<sup>th</sup> May 1961, the Chief Judicial Magistrate, Kozhikode, hereby defines the area shown in Col.III of the schedule hereunder to be the local area within which the Magistrate mentioned in Col.II may exercise powers as Judicial Magistrate of First Class,during the period shown in Col. IV.

**SCHEDULE**

Name and designation of the Magistrate leaving jurisdiction and nature and period of absence from jurisdiction	Name and designation of the Magistrate placed in charge of the Magistrate who leave jurisdiction.	Area comprised within the jurisdiction of the Court of Officer mentioned under Col. I.	Period of charge with date.
I	II	III	IV
1) Smt.Dincy Davis., JFCM-II, Perambra	Smt.Sreeja Janardhanan Nair, JFCM-I, Koyilandy	JFCM-II, Perambra	From 5 pm on 02.12.21 till 9 am on 06.12.21
	Sri.Nijesh Kumar.P., JFCM-I, Perambra		From 9 am on 06.12.21 till 9 am on 07.12.21
2) Sri.Nijesh Kumar.P., JFCM-I, Perambra	Smt.Sreeja Janardhanan Nair, JFCM-I, Koyilandy	JFCM-I, Perambra	From 5 pm on 02.12.21 till 9 am on 06.12.21
3) Sri.Unnikrishnan.M.S., JFCM-IV, Kozhikode.	Sri.Kannan.L., JFCM-V, Kozhikode	JFCM-IV, Kozhikode	From 10 am on 03.12.21 till 10 am on 06.12.21
4) Sri.Kannan.L., JFCM-V, Kozhikode	Smt.Nimmi.K.K., JFCM-III, Kozhikode	JFCM-V & IV Kozhikode	From 8 pm on 04.12.21 till 5pm on 05.12.21
5) Smt.Wincy Ann Peter Joseph., JFCM-I, Kozhikode	Smt.Shiny.M.S., JFCM-VI, Kozhikode.	JFCM-I, Kozhikode.	From 07.30 am to 02.30 pm on 05.12.21
6) Smt.Ramya Krishnan.P.R. JFCM-VII, Kozhikode	Smt.Shiny.M.S., JFCM-VI, Kozhikode.	JFCM-VII, Kozhikode	From 7 am to 9 pm on 05.12.21
7) Smt.Alpha Mamai.K.,, JFCM-I, Thamarassery	Sri.Abdul Rahim.M., JFCM-II, Thamarassery	JFCM-I, Thamarassery	From 6 am till 12 pm on 05.12.21 & From 10 am till 5 pm on 06.12.21
8) Sri.Abdul Rahim.M., JFCM-II, Thamarassery	Smt.Alpha Mamai.K., JFCM-I, Thamarassery	JFCM-II, Thamarassery, Gram Nyayalaya, Koduvally.	From 8 am till 6 pm on 04.12.21
9) Smt.Anisha.S.Panicker JFCM-XI, Kozhikode	Smt.Shiny.M.S., JFCM-VI, Kozhikode.	JFCM-XI, Kozhikode	From 5 pm on 04.12.21 till 10 am on 06.12.21
10) Sri.Biju.M.C., JFCM-VIII, Kozhikode	Smt.Ramya Krishnan.P.R. JFCM-VII, Kozhikode	JFCM-VIII, Kozhikode	From 5 pm on 03.12.21 till 10 am on 06.12.21



11) Sri.Ubaidulla.C., JFCM-IX & X, Kozhikode	Smt.Shiny.M.S., JFCM-VI, Kozhikode.	JFCM-IX & X, Kozhikode	From 5 pm on 04.12.21 till 10 am on 06.12.21
	Smt.Ramya Krishnan.P.R. JFCM-VII, Kozhikode		From 1 pm to 11 pm on 02.12.21

Sl. No.1 to 11 are permitted to leave jurisdiction during the period shown in column No.4 by availing Casual leave or holidays as the case may be, to go to the places shown in their request. Magistrates those who are on leave shall direct their Confidential Assistants to attend urgent duties of their Courts if required by the Magistrate who hold the charge.

Kozhikode.  
02.12.2021

Sd/-  
Chief Judicial Magistrate

To

- The Registrar, High Court of Kerala, Ernakulam.
- The Magistrate mentioned in Col.1 & II of the Schedule.
- The Notice Board in the Chief Judicial Magistrate's Court, Kozhikode.
- The Notice Board in the Court of the Magistrates mentioned in Col.I & II of the Schedule.
- ✓ The Computer Cell, District Court, Kozhikode.
- The Secretary, Bar Association, Kozhikode.